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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.1433/98~

New Delhi this the 8th August, 2000

HON'BLE MR. KULDIP SINGH, MEMBER(J)
HON'BLE MR. S.A.T. RIZVI, MEMBER(A)

P.N. Bhatia
S/o Sh. Dina Natha Bhatia
Aged 60 years (Retd. since 30.6.95)
House No. 5352-B, Laddoo Ghati,
Pahar Ganj, New Delhi-110055

...Applicant

(By: Advocate: Sh. D.C. Vohra)

Versus

1. Union of India
through
The General Manager
Northern Railway
Baroda House
New Delhi 110001
2. The Chief Cashier (JA)
Northern Railways
Multi-Storyed Building
New Delhi-110055

...Respondents

(BY: Advocate none)

ORDER(Oral)

HON'BLE MR. KULDIP SINGH, MEMBER(J)

Sh. D.C. Vohra, learned counsel for the applicant states that applicant has since expired and, therefore, the O.A. abates. Ordered accordingly.


(S.A.T. RIZVI)
Member(A)


(KULDIP SINGH)~
Member(J)

SKA